

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 101 of 2017 (SZ)

Applicant(s)
R. Bhramanidhi
Villupuram.

Vs. Respondent(s)
The Government of Tamil Nadu,
Rep. By the Secretary to Govt.,
Revenue Department,
Chennai and 9 others.

Legal Practitioners for Applicant(s)
M/s. V. Raghavacheri,
V. Srimathi & V. Lakshminarayan

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 7th July, 2017</p> <p>Learned counsel appearing for the applicant prays time to submit on the non-impleading of the other named persons who are also allegedly illegally indulging in sand mining.</p> <p>List the matter on 20.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>